

55

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.A. No. 366/621A/CLB/MB/2014(Old)
T.P. No. 167/621A/NCLT/AHM/2016(New)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017**

Name of the Company: Tripex Overseas Ltd.

Section of the Companies Act: Section 224(3) of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.			
2.			

ORDER

None present for Petitioner.

Notice returned unserved.

Registry is directed to issue fresh notice intimating the next date of hearing.

List the matter on 2.3.2017.


**(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL**

Dated this the 24th day of January, 2017.